

No.F.36(9)/2014-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

New Delhi, 19th February, 2014

ORDER

In continuation of this Department's earlier orders F.No. 36(9)/2012-Judl. dated 02.05.2013 and 36(26)/2013-Judl. dated 24.12.2013, the President is pleased to engage following advocates in the various categories of panels as mentioned below for conducting the Central Government cases (other than the cases of Income-tax and Railway Departments) and for the conduct of the cases filed against Public Officers while in the service of the Central Government with immediate effect for a period 'until further orders' before the following courts in Himachal Pradesh: -

**A.Himachal Pradesh High Court
Senior Panel Counsel**

| S.N | Name & Address |
|-----|--|
| 1 | Rajiv Jiwan 20-12, Daulat Ram Complex, Lakkar Bazar, Shimla 0177-2671514/2804503/ 9418076404 |

**B.Himachal Pradesh High Court
Central Government Counsel**

| S.N | Name & Address |
|-----|---|
| 1 | Varun Chandel Himalvi Bhavan, Lower Stawberry Hills, Chhota Shimla, Shimla 9418644775 |

**C.Central Administrative Tribunal, Circuit Bench Shimla
Additional Central Government Standing Counsel**

| S.N | Name & Address |
|-----|--|
| 1 | Kuldeep Singh Rathore Rathore Niwas, Gusan Road, Mehali, Distt. Shimla 2620060 |

**D.District and Subordinate Courts, Himachal Pradesh
Standing Government Counsel**


| S.N | Name & Address | Court |
|-----|---|--------|
| 1 | Bhup Singh Thakur #6, Lakkar Bazr, Shimla 9418055320 | Shimla |
| 2 | Rohit Dutta #314, Ward No. 6, Kotwali Bazar, Dharmshala Distt. Kangra | Kangra |

| | | |
|---|--|-------------|
| 3 | Jitender Sharma 1-141, Yol Cantt, Tehsil Dharashala, Distt Kangra- 1760582 9816033175 | Dharamshala |
| 4 | Tikka Ram Sharma Attri Bhawan, Katcha Tank, Nahan, Distt. Sirmour-173001 9418822117 | Nahan |

**E. District and Subordinate Courts, Himachal Pradesh
Additional Standing Government Counsel**

| S.N | Name & Address | Court |
|-----|--|--------|
| 1 | Rakesh Kumar Kehrian Chowk Jawali, The Jawali Distt Kangra, HP 9816467851/9817167750/9805644405 | Kangra |
| 2 | Vishal Katoch Vill. Aima, Near Kali Bari Mandir, PO & The. Palampur, Distt. Kangra 9418468168 | Kangra |

2. The engagement of above advocates in 'Table A, B and C' will be governed by the terms and conditions contained in this Department's O.M. No.26(1)/99-Judl., dated 24th September, 1999 read with O.M.No.26(1)/2005-Judl., dated 31st January, 2008. and 26(1)/2011-Judl. dated 01.09.2011.
3. The engagement of above advocates in 'Table D and E' will be governed by the terms and conditions contained in this Department's OM No. 27(11)/1999-Judl. 24.9.1999 read with OM No. 27(25)/2011-Judl. dated 01.09.2011.
4. Hindi version of this order will follow.


(J.S. Mishra)
Assistant Legal Adviser

To
All the above advocates.

Copy to: -

1. Shri Mohan Jain, Additional Solicitor General of India, AB-14, Mathura Road (Opp. Gate # 5, Pragati Maidan), New Delhi-110 001. Tel.23386258(R), 23386587(O), 9871071320(M).
2. Shri Sandeep Sharma, Assistant Solicitor General of India, 20-21, Daulat Ram Complex, Lakkar Bazar, Shimla-171 001. Tele -2804503 (O), 94180-95750 (Mobile).
3. The Registrar, High Court of Himachal Pradesh, Shimla.
4. The Accountant General, Himachal Pradesh Shimla-171 002.
5. District and Sessions Judge, Shima/Kangra/Dharamshala/Nahan.
6. Cash (LA) Section w.r.t. payment of retainer to counsels mentioned in Table 'D'.
7. Pay and Accounts Office, D/o Legal Affairs, New Delhi.
8. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary.
9. Hindi Unit for Hindi version of this order.
10. Guard File/Judicial Section with 5 s/copies.


(Ram Kumar)
Section Officer(Judicial)